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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. 607/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> November 2017, 10.30 A.M**

|                     |   |                        |                     |
|---------------------|---|------------------------|---------------------|
| Name of the Company | Ashok Engineering & Construction Co.-Vs-Malik Infrastructure India Pvt.Ltd. |                        |                     |
| Under Section       | 9 IBC   |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS)        | Appearing on behalf of | Signature with date |

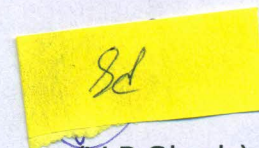
**ORDER**

No one is present from either side.

List on 15/12/2017.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)